

(c) and (d) Cold Storages are a de-regulated activity with private sector management and control. The Ministry of Food Processing Industries does not regulate/maintain data on fee charged for providing cold storage facilities.

Vision 2015 Document

2718. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether it is a fact that as per Vision 2015 Document of the Ministry, investment to the tune of ` 100,000 crore is required to achieve the targets specified in the Vision Document for the year 2015;

(b) if so, the details thereof;

(c) the targets fixed in the Eleventh Five Year Plan; and

(d) the achievements made, so far?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI CHARAN DAS MAHANT): (a) and (b) Yes, Sir. The Vision Document was prepared in the year 2005 and the same was adopted by the Government. Vision Document suggested strategy to ensure faster growth of the sector. The adopted Vision, 2015 provides for enhancing the level of processing of perishable from 6% to 20%, enhancing value addition from 20% to 35% and increasing India's share in global food trade from 1.5% to 3% by the year 2015. To achieve these targets, investment of Rs. 100 thousand crores was estimated by year 2015, out of which Rs. 10,000 crores was to come from Government.

(c) and (d) In view of the targets set in Vision, 2015 for the growth of the food processing sector, the Eleventh Plan Schemes have been restructured with appropriate management/implementation arrangements. The Scheme for Technology Upgradation has been decentralized to operate it through Focal Point Banks in place of State Nodal Agencies to provide back-ended credit linked subsidy at a much faster pace. The Core elements of the strategy are better project selection, development and implementation, decentralized cluster based development, particularly for creation of infrastructure and fostering backward and forwarded linkages.

During the Eleventh Plan period out of 30 Mega Food Parks projects Ministry has already approved 15 projects and is in process of approving remaining 15 Mega Food Parks. CCEA approval for the 15 Mega Food Parks has already been obtained and EOI has been issued for inviting proposals. In the Eleventh Plan period Ministry has approved 49 integrated Cold Chain project out of which 9 have started commercial operation in terms of value addition, reduction in wastage and enhancement in farmer's income. In case of Modernization of Abattoirs 10 projects have been approved. Under the scheme

for Technology Upgradation/Establishment/Modernization of food Processing Industries, a total of 2532 units have been assisted. Under the scheme of Quality Assurance 22 Food Testing Labs have been assisted and 14 units under HACCP/ISO certification have been assisted. Under the scheme Human Resource Development for creation of infrastructure facilities 33 units assisted, 140 Food Processing Training Centre (FPTC) and 805 Entrepreneurship Development Programme (EDP) have been assisted. Under the Institutional Strengthening the NIFTEM, IICPT, IGPB and NMPPB has been established to give further impetus to the development of food processing sector.

Innovation universities

2719. SHRI MAHENDRA MOHAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government intends to set up 'innovation universities';
- (b) if so, the aims of such universities;
- (c) the estimated funds which will be required to set up these universities and any funds that may have been allocated already; and
- (d) the timeline by which such universities are expected to be operational?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) Yes, Sir.

(b) and (c) The National Development Council (NDC) has approved setting up of 14 Universities aiming at World Class Standards during Eleventh and Twelfth Five Year Plan periods with an outlay of Rs. 2800 crores. A legislative proposal for setting up of Universities for Research and Innovation has been finalised by the Government. The proposal aims to provide for the establishment and incorporation of Universities for Research and Innovation to promote synergies between teaching and research and to create institutions universally recognised for quality in teaching, learning and research. The Universities for Research and Innovation would be at the source of making India a global knowledge hub and set benchmarks for excellence for other institutions of higher learning. Each University for Research and Innovation, in recognition of the fact that knowledge created is not pure discipline based or propositional but also emerges in response to problems of society, focus on an area or areas with problems of significance and build an ecosystem of research and teaching around different related disciplines and fields of study which are relevant thereto, searching for solutions that are globally valid and in the process develop education at undergraduate and higher levels.

(d) Timeline for operationalisation of the Universities can be determined only after the legislative proposal is approved by the Parliament.